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OA Nos. 86, 87, 88 & 98 of 1993

Date: 13.4.93

Mr. D V Gangal, Counsel for the  
applicants.

Mr. V S Masurkar, Counsel for  
the respondents.

Heard the counsel.

The same points which we have  
considered in OA 1241/92 arise  
here and hence these four  
applications are disposed of in  
terms of the same order.

sd/-

sd/-  
(M Y Priolkar) (M S Deshpande)  
M(A) V.C.

order/Judgment despatched  
to App... respondent(s)  
on 13/4/93

8/15